

Name of the Corporate Debtor: Akul Industries Private Limited; Date of commencement of CIRP: 03-09-2026 (Order receipt Date: 03-09-2026); List of creditors as on: 24.09.2026

Secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by securit	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Axis Bank Limited	21.09.2026	55,733,000.00	Nil	Financial debt under Section 5(8)(a): Cash Credit/OD and Term Loans (as claimed)	Nil	Nil	No	0.00%	Nil	Nil	Nil	55,733,000.00	Claim received by email on 21.09.2026 (after last date of 17.09.2026) and taken on record under Reg. 12. Form C, affidavit and verification unsigned and not affirmed; entire claim kept under verification. Rs. 3,37,53,375/- (TL A/cs 920060016031369, 920060016031398, 920060016031437 and 920060016031440) found admissible on the basis of account statements, to be admitted on receipt of duly signed claim. Rs. 2,19,79,625/- (CC/OD A/c 920030016031339 and interest up to ICD) under verification as no statement/computation furnished. Security claimed: exclusive hypothecation charge over current assets and movable fixed assets, yet to be verified. Status of BG facility of Rs. 105 Lacs called for.
Total			55,733,000.00	0.00			0.00		100%			0.00	55,733,000.00	